

आयकर अपीलीय अधिकरण, 'सी' न्यायपीठ, चेन्नई।
IN THE INCOME TAX APPELLATE TRIBUNAL
'C' BENCH: CHENNAI

श्री वी.दुर्गा राव. न्यायिक सदस्य एवं डॉ.एम.एल.मीना. लेखा सदस्य के समक्ष
BEFORE SHRI V. DURGA RAO, JUDICIAL MEMBER AND
Dr. M.L. MEENA, ACCOUNTANT MEMBER

आयकर अपील सं./ITA Nos.3009 & 3010/Chny/2019
निर्धारण वर्ष /Assessment Years: 2015-16 & 2017-18

Shri Haranath Pandarinath,
G-2, Ruksha Apartment,
No.7, Siva Shankaran Street,
Kilpauk, Chennai-600 010.
[PAN: ANRPP 8219Q]

The Dy. Commissioner of
Income Tax,
Vs. Central Circle-2(2),
Chennai.

(अपीलकर्ता/Appellant)

(प्रत्यर्था/Respondent)

अपीलकर्ता की ओर से/ Appellant by
प्रत्यर्था की ओर से /Respondent by

: Mr.S.P. Chidambaram, Advocate
: Mr. G. Johnson, Addl. CIT

सुनवाई की तारीख/Date of Hearing
घोषणा की तारीख /Date of Pronouncement

: 08.11.2021
: 08.11.2021

आदेश / ORDER

Per V. Durga Rao, Judicial Member:

These two appeals filed by the assessee are directed against the orders of the Learned Commissioner of Income Tax (Appeals)-19, Chennai in I.T.A No.161 & 162/18-19 dated 29.07.2019 relevant to the Assessment Years 2015-16 & 2017-18 respectively.

2. By filing Form No.5, it was the submission of the learned counsel for the assessee that the assessee has paid the dues under Vivad Se Vishwas Scheme and the designated authority has issued Form No.5 on 08.12.2020 in both the appeals. Thus, it was prayed for withdrawal of the appeals filed by the assessee. Against which, the learned DR fairly conceded the submissions of the learned counsel.

3. We have heard both the sides, perused the materials available on record and gone through the Form No.5.

4. We find that the assessee has already paid the dues under Vivad Se Vishwas Scheme, thereby, the designated authority has issued Form No.5 and thus, the appeals filed by the assessee are liable to be dismissed as withdrawn. Accordingly, both the appeals filed by the assessee are dismissed as withdrawn.

5. In the result, both the appeals filed by the assessee are dismissed as withdrawn.

Order pronounced on 08th November, 2021 in Chennai.

Sd/-
(एम .एल. मीना)
(M.L. MEENA)

लेखा सदस्य/**ACCOUNTANT MEMBER**

Sd/-
(वी दुर्गा राव)
(V. DURGA RAO)

न्यायिक सदस्य/**JUDICIAL MEMBER**

चेन्नई/Chennai, दिनांक/Dated: 08th November, 2021.

EDN/-

आदेश की प्रतिलिपि अग्रेषित/**Copy to:**

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकर आयुक्त (अपील)/CIT(A)
4. आयकर आयुक्त/CIT
5. विभागीय प्रतिनिधि/DR
6. गार्ड फाईल/GF